

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3833  
ANSWERED ON:21.08.2003  
SPECIAL CENTRAL ASSISTANCE UNDER SCP  
VSM (RETD.) COL. CHOUDHARY

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Union Government have received any proposal from Government of Rajasthan for increase of Special Central Assistance under Special Component Plan for giving subsidy under individual beneficiary programme for Welfare of SCs from Rs. 6,000/- to Rs. 10,000/-; and

(b) if so, the details of the proposal received and the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

(a) Yes, Sir.

(b) The Government of Rajasthan has proposed to increase the amount of subsidy from Rs. 6,000/- to Rs. 10,000/- from Special Central Assistance during 2002-2003. The guidelines on Special Central Assistance issued by the Government of India in 2000 provide for subsidy at 50% of the cost of the project subject to a maximum of Rs. 10,000/- per individual beneficiary. The State Government sent a proposal for the sanction of Rs. 70.00 crore covering 85,000 beneficiaries. Rs. 34.23 crore under Special Central Assistance was sanctioned to the State Government for the year 2002-2003, on the basis of the criteria for allocation of SCA to SCP of states.